

**Defective Case Register from 2026-02-17 to 2026-02-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/4947/2026	DEBASISH PATNAIK	2026-02-17	1. S.T case no as mentioned in the Rejection order not furnished in cause tile of the application.
2	D-WP(C)/6707/2026	ITISHREE TRIPATHY	2026-02-17	RS.10.00 NOT PAID IN V.NAMA.
3	D-CMP/6538/2026	NIRANJAN LENKA	2026-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. As per cause title and annex.4 w/o not mentioned in the affidavit.
4	D-BLAPL/4879/2026	RAJIB LOCHAN PATTNAIK	2026-02-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-BLAPL/4866/2026	SAPAN KUMAR LENKA	2026-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-CMP/6785/2026	BUDHIRAM DAS	2026-02-17	Defendant No-16 not made Party in this Petition
7	D-BLAPL/4869/2026	CHITTA RANJAN SAHU	2026-02-17	30-OTHER DEFECT (IF ANY) Reference certificate not properly mentioned.
8	D-EXP/1137/2026	SUBHADUTTA ROUSTRAY	2026-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C. copy of impugned order not in proper place.
9	D-BLAPL/4937/2026	SARBESWAR SAHOO	2026-02-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) Paragraphs incorrectly mentioned in declaration of the affidavit.
10	D-BLAPL/4956/2026	SAYANTAN PANDA	2026-02-17	30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the Address of Pet. in CT. 2. Date of PS case mentioned in prayer not correct.
11	D-BLAPL/4865/2026	SAPAN KUMAR LENKA	2026-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-EXP/6581/2026	NIHAL RATH	2026-02-17	1.C. copy of impugned order under Anx-1 not filed 2. i) Synopsis and date chart not filed. ii) Status of the parties not furnished. Put up for SR after removal of defect and filing of c. copy of Anx-1.
13	D-ABLAPL/4969/2026	UMESH KUMAR LENKA	2026-02-17	30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details. 2. Page marking of Bail Application and Ann.1 not correct as Page 6 marked twice. 3. Age of Pet. not mentioned in Vakalatanama.
14	D-BLAPL/4867/2026	PARTHA SARATHI DAS	2026-02-17	30-OTHER DEFECT (IF ANY) 1. Annexure-2 not paginated. 2. Wrongly indicated Annexure-2 instead of Annexure-3 at page No. 15.

15	D-CRLMP/4616/2026	ZAMEEL AHMED KHAN	2026-02-17	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
16	D-BLAPL/4957/2026	BIJAYA KUMAR RAGADA	2026-02-17	30-OTHER DEFECT (IF ANY) 1. Pending before the Court mentioned in CT not tally with Rejection Order. 2. Pages of Ann.1 not chronologically filed. 3. Name of Pet. in CT not tally with signature.
17	D-CRLMC/4815/2026	SUSHANTA KUMAR JOSHI	2026-02-17	14-NOT PROPERLY INDEXED. 1. CT case number not correctly furnished in Synopsis and PS case number not correctly furnished in date chart.
18	D-BLAPL/4960/2026	KAILASH KUMAR MUKHI	2026-02-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked. 2. Ann. 2 to 4 not described in the petition.
19	D-BLAPL/4873/2026	MADAN MOHAN SWAIN	2026-02-17	30-OTHER DEFECT (IF ANY) Copy of the SC case No. 18/2026 not filed.
20	D-BLAPL/4906/2026	AMITAV TRIPATHY	2026-02-17	30-OTHER DEFECT (IF ANY) Reference Certificate not properly furnished
21	D-CMP/6692/2026	PRASANNA KUMAR MISHRA	2026-02-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date mentioned under A-5 does not tally with the Index
22	D-RVWPET/5897/2026	MANOJ KUMAR MOHANTY	2026-02-17	i) court fees not correctly furnished in RVWPET. ii) Para no not correctly furnished.
23	D-RPFAM/6464/2026	BIBHU PRASAD MOHANTY	2026-02-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1.Vakalatnama not properly executed. 2. Provision of Law not correct. 3. Age of O.P not furnished, case category incorrect at in the matter of.
24	D-BLAPL/4808/2026	BIJAYA KUMAR RAGADA	2026-02-17	30-OTHER DEFECT (IF ANY) 1. Annexure-3 not page marked.
25	D-BLAPL/4916/2026	AMULYA RATNA PANDA	2026-02-17	30-OTHER DEFECT (IF ANY) Free copy/Certified copy of Rejection order not filed.
26	D-ABLAPL/4970/2026	SARAT KUMAR JENA	2026-02-17	30-OTHER DEFECT (IF ANY) 1. Incomplete Ann.1 filed and Page 11 and 12 not legible.
27	D-WP(C)/6038/2026	SIDHARTHA DAS	2026-02-17	30-OTHER DEFECT (IF ANY) Address of the Respondent no-2 not mentioned in the cause title.
28	D-CMP/6551/2026	KABIR KUMAR JENA	2026-02-17	1. Defendant no.9 and proforma defendant nos.10 vide annex.1 not made party in the cause title.
29	D-ABLAPL/4975/2026	BISWARANJAN DALAI	2026-02-17	30-OTHER DEFECT (IF ANY) 1.P.S. and G.R. not correctly mentioned in Synopsis.
30	D-ABLAPL/4971/2026	PARTHA SARATHI DAS	2026-02-17	30-OTHER DEFECT (IF ANY)

				1. Incomplete Ann.1 filed.
31	D-BLAPL/4936/2026	THAKUR SANGRAM SINGH	2026-02-17	30-OTHER DEFECT (IF ANY) Wrongly mentioned Annexure-2 instead of Annexure-1 in para-3 of the petition.
32	D-BLAPL/4977/2026	RABINDRA PRASAD PATNAIK	2026-02-17	30-OTHER DEFECT (IF ANY) Hologram of Rs.50/- not affixed in V.nama.
33	D-CONTC/5887/2026	ADV.	2026-02-17	i) Reference certificate not furnished. ii) Paragraph no. 5 not correct in affidavit
34	D-WP(C)/6434/2026	SURYAKANTA DASH	2026-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 to 51 not neat.
35	D-WP(C)/6367/2026	PRAKASH KUMAR JENA	2026-02-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-WP(C)/6247/2026	DURGA PRASAD PATTNAIK	2026-02-17	Annexure-5 not marked in averments.
37	D-WP(C)/6525/2026	KURESH PRASAD DASH	2026-02-17	1. O.A. no in para.6 of petition, vide annex.3 not tally with index.
38	D-WP(C)/6526/2026	GAJENDRANATH ROUT	2026-02-17	1. page mark not properly furnished in index.
39	D-WP(C)/6492/2026	DR.PURUSOTTAM CHULI	2026-02-17	Page 25 and 26 not legible
40	D-WP(C)/6868/2026	PRASHANTA KUMAR DAS	2026-02-17	30-OTHER DEFECT (IF ANY) Date of copy of order vide annex-4 not tally with Index.
41	D-EXP/6586/2026	DR. BINODA KUMAR MISHRA	2026-02-17	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.C. copy of impugned order under Anx-1 not filed 3. i) Serial no not correctly mention in V. nama. Put up for SR after removal of defect and filing of c. copy of impugned order
42	D-WP(C)/6527/2026	PRITAM KUMAR MOHANTY	2026-02-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/6936/2026	LAXMI SHARMA	2026-02-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in Vnama.Translated copy of Hindi annexure not mentioned. Mother guardian wrongly mentioned in cause title
44	D-WP(C)/6534/2026	DURGA PRASAD PATTNAIK	2026-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.11 and 12 not neat and legible. 2. Paragraph no. not correctly furnished in the petition and I.A. 3. Petitioner no.2 not executed in V.nama
45	D-WP(C)/6458/2026	BHABANI SANKAR DAS	2026-02-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

46	D-ABLAPL/4876/2026	AMULYA RATNA PANDA	2026-02-17	page no.11 partially legible
47	D-CONTC/6379/2026	SUBHADUTTA ROUTRAY	2026-02-17	Annexure-2 not properly page marked.
48	D-ABLAPL/4961/2026	SUDHANSU PRASAD MAHAPATRA	2026-02-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Ann.1 not marked. 2. Page marking of Ann.1 in Date Chart left blank.
49	D-CONTC/5862/2026	ADV.	2026-02-17	1. Date of order not correctly furnished in para nos. 2
50	D-ABLAPL/4899/2026	RAKESH KUMAR MALLICK	2026-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.petitioners are not properly furnished in C.T.. 2.Authorization not furnished for other petitioner in the affidavit.
51	D-WP(C)/6662/2026	BIJAYA KUMAR BEHERA 1	2026-02-17	30-OTHER DEFECT (IF ANY) Date of copy of application vide annex-2 not tally with Index.
52	D-ABLAPL/4910/2026	DIPTI RANJAN MOHAPATRA	2026-02-17	1.G.R.case not furnished in synopsis.2. Annex.3 not tally with index
53	D-WP(C)/6687/2026	SARADA PRASANNA SARANGI	2026-02-17	Page nos.90 and 107 not neat
54	D-ABLAPL/4922/2026	SADHAN MOHANTY	2026-02-17	1. sl.no.2 of affidavit not tally with C.T..2. page nos. 11 and 12 repeated
55	D-WP(C)/6415/2026	SANGRAM MISHRA	2026-02-17	1.Page Nos.23 to 32 41 and 42 Not Filed.2. Page No37.Repeated Twice And Annexure-1 Not Properly Arranged
56	D-WP(C)/6667/2026	BIJAYA KUMAR BEHERA 1	2026-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 35 not found
57	D-CRLREV/4928/2026	JYOTIRANJAN DEO	2026-02-17	1. Good ground certificate not furnished.
58	D-WP(C)/6529/2026	SUDHANSU SEKHAR JENA	2026-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. paragraphs not correct in declaration of affidavit.2. As per index, page and annexs . are not marked, put up for further S.R after removal of defect.
59	D-CRLREV/4948/2026	BIKRAM KESHARI BAL	2026-02-17	Put up SR after filing consolidated petition.
60	D-WP(C)/6413/2026	ALOK KUMAR MOHAPATRA	2026-02-17	1.Details address not mentioned of O.Ps
61	D-WP(C)/6449/2026	SIDHARTH SHANKAR PADHY	2026-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) As per Index annex -5 not mentioned in the petition copy.Page 23 and 24 not neat.
62	D-CRLREV/5006/2026	JAYANTA KUMAR MAJHI	2026-02-17	1.Authentication fee due on the (a) Copy of Trial Court Judgement C. copy of Annex-1 not filed 2.C. copy of Annex-1 not filed.

63	D-BLAPL/4949/2026	SARBESWAR SAHOO	2026-02-17	1. In Prayer ,P.S and G. R information wrongly furnished. 2. After page 66 marked as 77 instead of 67 3. Annexure- 5 not attested.
64	D-CRLREV/5108/2026	DEEPAK RANJAN PARIDA	2026-02-17	1. Good ground certificate not furnished.
65	D-CONTC/6012/2026	ADV.	2026-02-17	i) Date of order wrongly mention in para no. 2. ii) Put up for SR after filing of postal receipt
66	D-BLAPL/4950/2026	SARBESWAR SAHOO	2026-02-17	1. In prayer P.S and G.R information wrongly furnished. 2. After page 66 marked as 77 instead of 67 3. 3. Annexure -5 not attested. 4. At page 104 marked as Annexure-5 instead of Annexure-6
67	D-CRLMC/4831/2026	ASWINI PATNAIK	2026-02-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1. Date of affidavit under Annexure-19 does not tally with Index and para-15c of the petition
68	D-WP(C)/6510/2026	AMIT PRASAD BOSE	2026-02-17	Page no. 13 not properly scanned.
69	D-RVWPET/6609/2026	AJODHYA RANJAN DASH,A.G.A	2026-02-17	Anx-6 wrongly mention in prayer
70	D-CONTC/6438/2026	ADV.	2026-02-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
71	D-CONTC/5659/2026	ADV.	2026-02-17	COPY OF CAUSE TITLE IN W.P(C) NO. 15183/2025 BE FILED THEN PUT UP FOR SR
72	D-WP(C)/6804/2026	JIBAN RANJAN DASH	2026-02-17	Copy of the R.O.R. mentioned in the Index(Anx-2) and para-7 body of the petition not tally with under Annex-2
73	D-WP(C)/6339/2026	PRAMOD KUMAR ROUT	2026-02-17	1. Annexure 2 marked twice. at page no 15 and 20 2. H.C B.A M.W S Rs 50/- to be paid in V.Nama
74	D-CONTC/6035/2026	ADV.	2026-02-17	i) Synopsis and date chart not page mark as well as Index. ii) Para no not correctly furnished in declaration. iii) Undertaking for translated copy of odia not filed iv) Legible copy of page no. 33 34 are to be filed.
75	D-WP(C)/6286/2026	PRASHANTA KUMAR DAS	2026-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-CONTC/5777/2026	ADV.	2026-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-MATA/6556/2026	SUSANTA KUMAR TRIPATHY	2026-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  date of judgement not correct at being aggrieved
78	D-ABLAPL/4923/2026	NITYANANDA MOHAPATRA	2026-02-17	30-OTHER DEFECT (IF ANY)  1. Ann.1 not attested.
79	D-CMP/6728/2026	SOUBHAGYA SWAIN	2026-02-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
80	D-ABLAPL/4850/2026	KASHINATH PATTANAIAK	2026-02-17	30-OTHER DEFECT (IF ANY)  i) T.R. no. not mentioned in para-1 and of the petition.ii) Page no. 21 not legible.
81	D-MATA/6710/2026	DEEPALI MAHAPATRA	2026-02-17	1. Period of Delay 46 days

82	D-STREV/5906/2026	JAGAMOHAN PATTANAIK	2026-02-17	i) Date of order and case no not mention in being aggrieved. ii) Provision of law not correctly furnished in I.A. no. 7/2026.
83	D-STREV/5182/2026	JNANESH MOHANTY	2026-02-17	Put up for SR after filing of c. copy/Free copy of impugned order
84	D-CRLA/4756/2026	BIBHUTI RANJAN MOHANTY	2026-02-17	30-OTHER DEFECT (IF ANY) Date of trial court judgement not furnished in being aggrieved para
85	D-TRPCRL/4834/2026	ASHOK KUMAR SARANGI	2026-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-WP(C)/6276/2026	PRASANTA KUMAR NANDA	2026-02-17	1. Page marking of items in Index not correct. 2. Respondent No.1 Department and Address not mentioned.
87	D-LAA/5678/2026	RABINDRA NATH DEBATA	2026-02-17	Valuation and C.Fee Payable not furnished in the Appeal.Put up for further S.R after rectification for limitation.
88	D-CRLA/5052/2026	GOPINATH MISHRA (SR. ADV.)	2026-02-17	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Status of appellant not furnished.
89	D-RSA/52086/2025	BINAYA KUMAR MOHANTY	2026-02-17	1.Period of Delay 43 days.I.A for condonation of delay not Filed
90	D-CRLMP/4940/2026	RAJJEET ROY	2026-02-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 14 not legible.
91	D-CRLMP/4467/2026	SANJIB KUMAR BHANJADEO	2026-02-17	PAGE NOS.15 TO 29 33 34 NOT NEAT and LEGIBLE
92	D-CRLA/4731/2026	PRASHANTA KU. NAYAK	2026-02-17	8-CAUSE TITLE NOT IN ORDER. 1-Para No.7 twice furnished and para Nos.be corrected after grounds para accordingly, 2-Para No.5 not available in I.A.No.495/2026, 3-Annexure-2 not attested. 3. Age of appellant not tally with age furnished in impugned judgement
93	D-CRLMP/4712/2026	APARESH BHOI	2026-02-17	14-NOT PROPERLY INDEXED.
94	D-TRP(C)/6813/2026	RAJIB LOCHAN PATTNAIK	2026-02-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
95	D-CRLMP/4461/2026	BINAYA KUMAR MOHANTY	2026-02-17	30-OTHER DEFECT (IF ANY) 1.AFTER PAGE NO.08 PAGINATION BE CORRECTED WITH INDEX 2.IN PAGE NO.02 1ST PARA, 1 CC NO. AND DATE BE CORRECTED. PUT UP FOR SR AFTER REMOVAL OF DEFECT.
96	D-WP(C)/6625/2026	BALARAM NAYAK	2026-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph and age of the deponent in affidavit not correctly furnished.
97	D-TRP(C)/6715/2026	BISWAJIT MOHAPATRA	2026-02-17	8-CAUSE TITLE NOT IN ORDER.

98	D-ABLAPL/4902/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-02-17	o.j.c. no in prayer not tally with C.T
99	D-TRP(C)/6766/2026	PRANAYANEE DASMOHAPATRA	2026-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
100	D-WP(C)/6636/2026	ASUTOSH MOHANTA	2026-02-17	Annexure-5 not correctly mentioned in averments
101	D-WP(C)/6488/2026	GANESH PRASAD SAMAL	2026-02-17	1-COURT FEE IS DEFICIENT. Rs.12.00 to be paid.
102	D-WP(C)/6834/2026	ASIT KUMAR DASH	2026-02-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-CRLMC/4943/2026	BALARAM NAYAK	2026-02-17	30-OTHER DEFECT (IF ANY) 1. Date of order under Annexure-2 does not tally with Index and para-7 of the petition.
104	D-WP(C)/6847/2026	LAXMINARAYAN PATEL	2026-02-17	Annexure-2 and page no.126 not neat.
105	D-WA/6456/2026	MANAS RANJAN MOHANTY,A.G.A	2026-02-17	District of Respondent no. 1 3 4 5 6 18 19 22 are not furnished.
106	D-WP(C)/6717/2026	NIHAL RATH	2026-02-17	Page no.24 not available
107	D-WP(C)/6769/2026	BUDHIRAM DAS	2026-02-17	1.Annexure -5 ( Page ) No.25 As Per Index Not Available.
108	D-WP(C)/6768/2026	BUDHIRAM DAS	2026-02-17	1.Annexure-5 (Page-45 ) As per Index not available.
109	D-ABLAPL/4932/2026	AMITAV TRIPATHY	2026-02-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
110	D-CMP/6443/2026	PRAFULLA CHANDRA DAS	2026-02-17	1. C.copy of judgement. 22-8-2025 not filed.2. Age of op. no.3 and 4 not proper as per annex.1.3. Nomenclature be corrected in the entire petition.
111	D-WA/6475/2026	RAJIV KUMAR MAHANTA	2026-02-17	1.C. copy of impugned order not filed Put up for SR after filing of c. copy of impugned order.
112	D-ABLAPL/4990/2026	CHIRANJIB ROUT	2026-02-17	30-OTHER DEFECT (IF ANY) P.S case number not tally with cause title,first para and prayer portion.
113	D-CMP/6829/2026	SIDHARTHA MISRA	2026-02-17	Status of parties not mentioned. Address of op-7 not mentioned
114	D-ABLAPL/4999/2026	PITAMBAR PANDA	2026-02-17	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Put up further S.R
115	D-WP(C)/6659/2026	BRUNDABAN ROUT	2026-02-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-CMP/5557/2026	SWARUP KUMAR PATNAIK	2026-02-17	Prayer in IA not signed by the filing advocate
117	D-WA/6455/2026	SURESH CHANDRA DASH	2026-02-17	1. Period of Delay 70 days delay. 2.Advocate for appellant not signed in page no. 6.

118	D- BLAPL/4720/2026	TARA PRASAD MOHAPATRA	2026-02- 17	Lower Court name mentioned in petition needs to be rectified to 2nd Addl. Sessions Judge, Baripada as per Certified copy
119	D- ABLAPL/4973/2026	SARAT KUMAR JENA	2026-02- 17	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Put up further S.R

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 17-02-2026 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>